

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 361 OF 2018

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Delhi Bar Association Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Bhagwat Prasad Agarwal

Counsel for the Respondent(s) : Mr. Naveen Hegde for R-1

Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Sriram Srinivasan
Mr. Anurag Bansal (Rep.) TPDDL
Mrs. Sakshi Mehrotra (Rep.) TPDDL

ORDER

List the matter on **11.02.2019.**

**(S. D. Dubey)
Technical Member**
Tpd/kt

**(Justice Manjula Chellur)
Chairperson**